#### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 365 OF 2017

# Dated : 4<sup>th</sup> October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Raj West Power Limited Vs. Rajasthan Electricity Regulat Ors.	ory	Commission &	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Basava Prabhu P Mr. Aman Anand Mr. Aman Dixit Mr. Geet Rajan	atil, Sr. Adv.
Counsel for the Respondent(s)	:	Mr. R. K. Mehta Ms. Himanshi Andley	for R.1
		Mr. P. N. Bhandari fo	r R.2 to 4

## <u>ORDER</u>

As agreed by the learned counsel for the parties, list the matter for hearing on <u>20-11-2018</u>. Interim order, if any, will continue till the next date of hearing.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/js